

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:502  
ANSWERED ON:28.07.2010  
ILLEGAL POACHING OF PEACOCK  
Sivasami Shri C.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether several instances of peacocks being poached in various parts of the country have been reported during the last three years;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to tighten the relevant laws to tackle the problem of illegal poaching of peacock;
- (d) if so, the details thereof; and
- (e) the population of peacock including white peacock in each State/UT at present?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

- (a)& (b) There are instances of poaching of peacocks in the country. However, such information is not collated at the level of Central Government.
- (c) Peacock is already included in Schedule -I of the Wildlife (Protection) Act, 1972 and therefore, is provided with highest degree of protection and stringent punishments have been provided for in the Wildlife (Protection) Act, 1972 for violation of provisions of the Act of Schedule -I wildlife including peacock.
- (d) Does not arise.
- (e) Population estimation with respect to certain flagship species/mega-fauna is carried out by the State Governments at periodic intervals. However, no such survey has been carried out on peacocks including white peacocks.